and that the food catered to the students at present contains dust and pieces of stone;

(b) if so, whether Government propose to hold an enquiry in this regard;

(c) whether it is also a fact that the students had recently made a complaint to the Registrar regarding the bad quality of food and had also made a demand that in case it was not possible to provide them wholesome food in the school they should be allowed to get food packets from their homes; and

(d) if so, what action has been taken thereon by the Registrar of the school?]

रक्षा मंत्री (श्री जगजीवन राम) : (क) से (घ) सरकार शिकायतों की जांच कर रही है।

trTHE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) to (d). Government are examining these complaints.]

सैनिक स्कूलों में विद्यार्थियों के लिए बाल शिक्षा भत्ता

1062. श्री नवल किशोर :
श्री गनेशी लाल चौधरी :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि करनाल और नैनीताल स्थित सैनिक स्कूलों के प्राधिकारियों ने हाल में बाल शिक्षा भत्ते के लिए अपेक्षित प्रमाण-पत्र जारी कर दिये हैं परन्तु सैनिक स्कूल, कपूरथला के रजिस्ट्रार ने उक्त स्कूल में पढ़ने वाले विद्यार्थियों को प्रमाणपत्र जारी करने से इंकार कर दिया है जिसके परिणाम स्वरूप उस स्कूल में पढ़ने वाले बच्चों के अभिभावकों को प्रति बच्चा 200 रुपये वार्षिक की हानि उठानी पड़ती है;

(ख) यदि हां, तो क्या सरकार कपूरथला के सैनिक स्कूल के रजिस्ट्रार को बाल शिक्षा भत्ते के लिए आवश्यक प्रमाणपत्र जारी करने के अनुदेश देने का विचार रखती है ; और

(ग) यदि हां, तो सरकार कब तक ऐसा करने का विचार रखती है और यदि नहीं, तो उसके क्या कारण हैं ?

f [CHILDREN'S EDUCATION ALLOWANCE FOR STUDENTS IN SAINIK SCHOOLS

1062. SHRI NAWAL K.1 SHORE:
SHRI GANESHI LAL CHAUDHARY:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the authorities of Sainik Schools at Kar-nal and Nainital have recently issued necessary certificates required for the Children's Education Allowance but the Registrar of the Sainik School at Kapurthala has refused to issue such certificates to the children studying in the said school with the result that the guardians of the children studying in that school have to incur an annual loss of Rupees 200 per child;

(b) if so, whether Government propose to issue instructions to the Registrar of the Sainik School at Kapurthala for issuing necessary certificates for Children's Education Allowance; and

(c) if so, by when Government propose to do so and if not, what are the reasons therefor?]

रक्षा मंत्री (श्री जगजीवन राम) : (क) जी हां।

(ख) तथा (ग) मामले की जांच की जा रही है, और इस विषय में अनुदेश शीघ्र ही जारी किए जाएंगे।

t[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir.

(b) and (c) The matter is being examined and instructions on the subject will be issued shortly.]

ft] English translation.